

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 09/(MAH)/2016
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

NAME OF THE PARTIES: Ms. Amita Kaushal Khetan
V/s.
M/s. Vapson Jewellery Equipments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	KRINAL DATTA For AMITA DESAI & Co.	COMPANY SECRETARY	

*On receiving No written Submissions
a clarification is required; hence
the Registry is directed to re-fer
the case for hearing on 10th Aug 2017.
Intimate the parties.*

Sd/- 30/06/2017
M. K. Shrawat
Member (Judicial)
Govt. of India
National Company Law Tribunal
Mumbai Bench, Mumbai